

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1410  
ANSWERED ON:22.03.2012  
DEATH PENALTY  
Rane Dr. Nilesh Narayan

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Supreme Court has given an advisory to the Government to amend the relevant laws for award of death penalty to culprits accused of bride burning;
- (b) if so, the details of the advisory made by the Supreme Court; and
- (c) the reaction of the Government thereon and action taken thereto?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a): The Government is not aware of any such advisory having been issued by the Supreme Court.
- (b) & (c) : Question does not arise.